(घ) केन्द्रीय जल आयोग में की गई नियुक्तियों के संबंध में ऐसे किसी मत्मले का पता नहीं चला है जिसमें गलत सूचना दी गई हो।

Minority Community Member in Recruitment Board/Selection Committees

1751. SHRI MOHAMMED AFZAL ALIAS MEEM AFZAL : Will the PRIME MINISTER he pleased to state :

- (a) what are the names of the Ministries/Departments which have set up independent Recruitment Board/Selection Committees for the purpose of selection & recruitment to various categories of posts;
- (b) whether there is any norm laid down by Government or by the Ministries for the appointment of a person belonging 10 the Minority community on these boards/selection committees:
- (c) if so, which of these Rec. Board/ Selection Committees are represented by the minority community: and
- (d) if answer to (b) is in the negative whether Government propose to consider the question of making it mandatory for the Ministries/Departments to appoint a person belonging to the minority community on boards/selection committees: if not so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) (o (d) Recruitment to Group 'A' and 'B' posts is mostly done ihrough UPSC and to Group 'C through Staff Selection Commission. Wherever recruitment is done by Ministries'Departments for Group 'C posts. within their purview and for recruitment to Group 'D' posts, a Selection Committee .s constituted. Where recruitment is on a large scale like in Railways, independent Recruitment Boards are set up. Instructions have already been issued to the effect that wherever a Selection Committee, Board exists or has to constituted for making recruitment to 10 or more vacancies in Group 'C or Group 'D' posts/ services, it shall be mandatory to have one member belonging to the Scheduled

Castes/Tribes and one member belonging to the minority community in such Committees/Boards. The member from the SC/ST and minority community will be from within the overall sanctioned strength of the Selection Committee/Board which is constituted with the departmental officers of appropriate status and background, keeping in view the nature of the posts for which recruitment is to be made.

Candidates Offering Marathi as medium for the Civii Services Examination

1752. DR. SHRIKANT RAMCHAN-DRA JICHKAR :

SHRI G. PRATHAPA REDDY:

Will the PRIME MINISTER be pleased *to* state :

- (a) the number of candidates who have appeared at the Civil Services Main Examinations offering Marathi as medium during the last two years; and
- (b) how many of them have qualified for appointment to the various Civii Services during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) The number of candidates who appeared at the Civil Services (Main) Examination, offering Marathi as medium, and the number of candidates who qualified for appointment on the basis of this examination, offering Marathi as medium during the years 1989. 1990 and 1991 are as under:—

Year		Appeared	Qualified
1989	•	20	1
1990		24	4
199 t		34	Nil

Reservation within Reservation

175?. SHRI JAGIR SINGH DARD:

Will the PRIME MINISTER be pleased to state :

(a) whether there is any provision for making reservations within reservation in respect of SC/ST and other backward classes; and